(d) if so, by what time the meeting is likely to be called?

Papers Laid

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) Elections to Panchayats have not been held in Bihar and Tamil Nadu. In Orissa Panchayats have been dissolved and fresh elections are to be held to constitute Panchayats. In Uttar Pradesh elections in the hill districts have not been held so far. Panchayats have also to be constituted at the Zila Parishad level in Manipur and Goa. Among the Union Territories, Panchayat elections are due in Lakshadweep and Pondicherry.

- (b) Holding of elections to Panchayats is the responsibility of the State Government/State Election Commission concerned. They are required to complete the election process in respect of panchayats within such time as is absolutely necessary for completing the same. However, the Ministry of Rural Areas and Employment is also pursuing the matter with the concerned State Government.
  - (c) No, Sir.
  - (d) Does not arise.

12.01 hrs.

[English]

#### PAPER LAID ON THE TABLE

## Detailed Demands for Grants of the Ministry of External Affairs for 1996-97

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): Sir, I beg to lay on the Table a copy of the Details Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 1996-97.

[Placed in the Library See No. LT 206/96]

## Detailed Demands for Grant of the Parliament President and Vice-President Secretariats and Ministry of Finance for 1996-97.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): Sir, on behalf of Shri P. Chidambaram, I beg to lay on the Table-

 A copy of the Detailed Demands of Grants (Hindi and English versions) of the Parliament, Secretariats of the President and Vice-Priesident for the year 1996-97.

[Placed in the Library See No. LT 207/96]

(2) A copy of the detailer Demand for Grants (Hindi and English versions) or the Ministry of Finance for the year 1996-97.

[Placed in the Library See No. LT 208/96]

### Detailed Demands for Grants of the Ministry of Mines for 1996-97

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines for the year.

[Placed in the Library See No. LT 209/96]

# Detailed Demands for Grants of the Ministry of Food Processing Industries for 1996-97

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): Sir, I beg to lay on the Table—.

A copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Food Processing Industries for the year 1996-97.

[Placed in the Library See No. LT 210/96]

Detailed Demands for Grants of the Ministry of Science and Technology, Ministry of Planning and Programme Implementation for 1996-97 etc. and Review by the Government of the working and Annual Report of the Electronics Trade and Technology Development Corporation Limited New Delhi for 1994-95 etc.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K.ALAGH): Sir, I beg to lay on the Table-

 A copy of Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology, for the year 1996-97.

[Placed in the Library See No. LT 211/96]

(2) A copy of the Details Demands for Grants (Hindi and English versions) of the Ministry of Planning and Programme Implementation for the year 1996-97.

[Placed in the Library See No. LT 212/96]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for the year 1996-97.

[Placed in the Library See No. LT 213/96]

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Electronics for the year 1996-97.

[Placed in the Library See No. LT 214/96]